## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 127(ND)11 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Ms. Anil Ghai & Ors. V/s. M/s. Ghai Housing & Agro Industries Pvt. Ltd.

## SECTION OF THE COMPANIES ACT: 397/398

D. N/	ME	DESIGN	DESIGNATION		ENTATION	SIGNATURE
			~ ZAa	tus Pe	tiltaner	Allech
2 C	14	21.		" hes	budant.	Mihai .
			ORD	/		10
	Ma Sa Ms Ais	Mr. Saurab Ms. Aishura	Mr. Saurabh Kalia Ms. Aishwarya Mish	Mr. Saurabhkalie ZAd Ms. Aishuraya Mishre ZAd Shailendra Gilai Director	Mr. Saurabhkalie ZAdus Per Ms. Aishumaya Mistre ZAdus Per Shaila da Chi	Mr. Saurablikalie ZAdus Petitioner Ms. Aishuraya Mishe ZAdus Petitioner Shailendra Gilai Director hypondant

Request for a pass over is made by the respondents. Due to paucity of time, it is not possible to hear the case. Respondent has stated that complete payment has been made to the petitioner No.3 and details of the same have been furnished to the Learned Counsel for the petitioner to verify the same.

To come up on 22.8.2016.

Sd1-(Ina Malhotra) L -- (Indicial) Cal (R.Varaunarajorn Member (Judicial